

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 1475/98

New Delhi this the 12th day of August, 1998.

HON'BLE MR. N. SAHU, MEMBER (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

B.S. Saxena.  
S/o Late Shri Navnit Rai,  
R/o T-7, Atul Grove Road.  
New Delhi.

...Applicant

(By Advocate Shri D.R. Gupta)

-Versus-

Union of India through  
Secretary,  
Ministry of Communications,  
D/Telecom, West Block-I,  
Wing No.2, R.K. Puram,  
New Delhi.

...Respondent

O R D E R (ORAL)

HON'BLE MR. N. SAHU, MEMBER (A):

Learned counsel for the applicant requests for permission of the Court to withdraw the O.A. with liberty to file a fresh O.A. Permission is granted and the O.A. is dismissed, as withdrawn.

*A. Vedavalli*

(Dr. A. Vedavalli)  
Member (J)

*N. Sahu*

(N. Sahu)  
Member (A)

Sanju